GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1574 ANSWERED ON:02.12.2005 INDIAN ELECTRICITY GRID CODE Thakkar Smt. Jayaben B.

Will the Minister of POWER be pleased to state:

(a) whether the Central Electricity Regulatory Commission (CERC) has released the draft Indian Electricity Grid Code;

(b) if so, the facts thereof; and

(c) the main reasons thereof?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) : Yes, Sir.

(b) & (c) : The first Indian Electricity Grid Code (IEGC) published in January, 2000 and subsequently reviewed in March, 2002, brings together a single set of rules and procedures covering all utilities connected to or using inter-State transmission system. The Grid Code specified the roles, responsibility and duties of various entities connected to the inter-State Grid.

In line with the requirement of the Electricity Act, 2003 the revised draft IEGC has been prepared by the CERC to align it with the various provisions of the Act and the Open Access Regulations of Central Electricity Regulatory Commission (CERC). Certain changes have been proposed based on the operation experience of grid management since March, 2002, particularly, after the implementation of Availability Based Tariff (ABT) in various regions of the country. In the revised draft, a new chapter on inter-regional exchanges of energy has been added and regulatory requirements of special energy meters have been specified. No conceptual or basic changes have been proposed with respect to the Grid Code already in force.